

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 9036/2011

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S R.N. PRODUCT

Respondent(s)

Date : 08-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) :

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) : Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. There is a letter seeking adjournment circulated on behalf of the learned counsel for the appellant.
2. List after three weeks.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)